

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5009
ANSWERED ON:13.08.2014
CONTROL OF NAAC
Owaisi Shri Asaduddin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Assessment and Accreditation Council (NAAC) in its recent Executive Council Meeting has decided to snap ties with University Grants Commission (UGC);
- (b) if so, whether the Government has decided to take control of NAAC;
- (c) if so, the details thereof; and
- (d) the extent to which the grading of technical education is likely to get pace after segregation of NAAC from UGC?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) : In order to ensure that the regulator i.e. the University Grants Commission (UGC) functions at arms length from the National Assessment and Accreditation Council (NAAC), to avoid conflict of interest and in accordance with global best practices, the Executive Committee(EC) of NAAC, in its meeting held on 24th July, 2014 has recommended changes in the Memorandum of Association (MOA) and Bye-Laws of NAAC to ensure functional independence of NAAC vis-À-vis the UGC.
- (b) : No, Madam.
- (c) :Does not arise.
- (d): The changes in Memorandum of Association and Bye-laws will not impact the pace of accreditation of any institute, general or technical since changes in MOA of NAAC are essentially required for ensuring independent and autonomous status of NAAC.